NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/84/2016 NAME OF THE PETITIONER(S) : K. B. Vijay : Exertion Technology Private Limited & 6 others NAME OF THE RESPONDENT(S) **UNDER SECTION** : 111, 397/398 & 403 S.No. NAME (IN CAPITAL) SIGNATURE DESIGNATION REPRESENTATION BY WHOM 1. Inthiaz Ahmed. V.K counsel for Petitioner Fork Goultan Kunze coursel by RS 2. Vijaya Prachaustu. 3 (Proposed Raspondent) 2 n.v.P. Saivihan he Han Shartarman FOR RIRSRYLRS 4. S. Marjula Devi, Adr

<u>ORDER</u>

Shri V K Imthiaz Ahmed, counsel for petitioner present. Ms S Manjula Devi, counsel for R1, R3 to R5, Shri S Vijaya Prashanth, counsel for R8 and Shri T V P Sai Vihari, counsel for R6 & R7 are present. Both the parties sought time for submitting arguments in CA 1/2012. Time enlarged at their request. Put up on 13.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

For KSR ACO